

COURT-I
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal no. 181 of 2014 & IA No. 296 of 2014

Dated : 2nd January, 2015

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

In the matter of:

Indian Wind Energy Association & Anr. ...Appellant(s)

Versus

**Madhya Pradesh Electricity Regulatory
Commission & Ors.Respondent(s)**

Counsel for the Appellant(s): Mr. Matrugupta Mishra
Ms. Meghana Aggarwal

Counsel for the Respondent(s): Mr. M.G. Ramachandran
Ms. Poorva Saigal
Ms. Anushree Bardhan

ORDER

The Learned Counsel for the Appellant seeks a week's time to file the rejoinder. Accordingly, he is directed to file the rejoinder on or before 12.01.2015 after serving copy on the other side.

Post the matter for further hearing on **22.01.2015**.

(Rakesh Nath)
Technical Member
mk

(Justice Ranjana P. Desai)
Chairperson